

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 232**  
**50(ND)14**

**IN THE MATTER OF:**

**Sh. Ashok Kumar Gupta & Ors. ... Applicant/Petitioner**

**Versus**

**M/s. Meta Plast Engineering Pvt. ... Respondent**  
**Ltd. & ors.**

**Under Section: 397-398**

**Order delivered on 10.02.2021**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT: None**

**ORDER**

Rectify this case on 24.03.2021.

  
**T.S. Singh**  
**(Court Officer)**